

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.220 – IA 613 of 2021  
In  
CP(IB) 400 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Manoj Kumar & Company  
V/s  
Mataji Dyeing Mills Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 06/12/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Vaibhav Vijay, Adv.  
For the Respondent :

**ORDER**

**IA 613 of 2021**

Due to paucity of time, matter could not be taken up for hearing.

List on 12.01.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**